

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4247  
ANSWERED ON:20.02.2014  
FINANCIAL ASSISTANCE UNDER CAPART  
Patel Shri Devji

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is a fact that the Council for Advancement of People's Action and Rural Technology (CAPART) has imposed an upper limit of Rs. 5 lakhs for first timer voluntary organizations;
- (b) if so, the details thereof;
- (c) whether these limits have since been enhanced; and
- (d) if so, the details thereof;

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b) Yes, Madam. As per the order dated 3rd November, 1995, an upper limit of Rs. 5 lakhs regarding quantum of assistance to be sanctioned for a first timer Voluntary Organisation had been fixed. This was done as a matter of caution as the capacity of a first timer voluntary organisation to implement a project was not known.

(c) & (d) As per CAPART's circular dated 3rd September, 2002, discretion was given to the Regional Committees (RCs) to consider projects of first timer organizations which are over Rs. 5 lakhs based on the merits of proposal after proper scrutiny and due care but within the sanctioned limits of RCs. The limits of sanction by Regional Committees were enhanced from Rs. 5 to Rs. 10 lakhs vide circular dated 16th December, 1997 and from Rs. 10 lakhs to Rs. 20 lakhs vide circular dated 4th September, 2000.